

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 1309/2024 In C.P. (IB)/1179(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - ZEBRA NETWORKS PRIVATE LIMITED
V/s
CATALYST TRUSTEESHIP LIMITED

Section: 60(5), Rule 11 of NCLT, 2016 IBC U/s 7 of (IBC)

ORDER

IA.No.1309/2024: - Adv. Nausher Kohli, Adv. Rudra Deosthal appeared for the Financial Creditor. Sr. Counsel Mr. Gaurav Joshi a/w Adv. Shilpa Joshi and Adv. Dipti Mundra appeared for the Corporate Debtor. List this matter on **11.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)